

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष  
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA. No. 28/JP/2019  
निर्धारण वर्ष/Assessment Years : 2015-16

|   |             |                                   |
|---|-------------|-----------------------------------|
| Smt. Manni Devi Saini<br>A-132, Sangam Colony,<br>Opp. Road No. 14, VKIA Area,<br>Jaipur. | बनाम<br>Vs. | The ITO,<br>Ward-4(3),<br>Jaipur. |
| स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: ASEPS 2750 F                                      |             |                                   |
| अपीलार्थी /Appellant  |             | प्रत्यर्थी /Respondent            |

निर्धारिती की ओर से/ Assessee by : None  
राजस्व की ओर से/ Revenue by : Smt. Monisha Choudhary (ACIT)

सुनवाई की तारीख/ Date of Hearing : 05/04/2021  
उदघोषणा की तारीख/Date of Pronouncement : 05/04/2021

आदेश / ORDER

PER: VIKRAM SINGH YADAV, A.M.

The assessee has filed the present appeal against the order of Id. CIT(A), Ajmer dated 26.10.2018 for the assessment year 2015-16.

2. None has appeared on behalf of the assessee. The assessee has moved an application stating that he has submitted a petition under "Vivad Se Vishwas Scheme-2020" to settle the aforesaid matter and the said petition has recently been accepted and Form 3 has been issued on 28.10.2020 by the competent authority. It was accordingly requested that the assessee may be allowed to withdraw the present appeal.

3. The Id. DR is heard who did not raise any specific objection in accepting the said prayer of withdrawal of appeal by the assessee.
4. In view of above, the prayer of the assessee is accepted and the appeal is dismissed as withdrawn by the assessee.

Order pronounced in the open Court on 05/04/2021.

Sd/-

( संदीप गोसाई )  
(Sandeep Gosain)

न्यायिक सदस्य / Judicial Member

Sd/-

(विक्रम सिंह यादव)  
(Vikram Singh Yadav)

लेखा सदस्य / Accountant Member

जयपुर / Jaipur

दिनांक / Dated:- 05/04/2021.

**\*Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant Smt. Manni Devi Saini, Jaipur.
2. प्रत्यर्थी / The Respondent- ITO, Ward-4(3), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 28/JP/2019 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar